drugs among school children and college students. There is also an increase in certain kinds of crimes. *Prima facie*, I think, there is a nexus, but I will accept the suggestion of the hon. Member. We will try to do a study to see whether there is a direct nexus between increase in use of drugs and increase in terrorism and increase in other crimes.

MR. CHAIRMAN: Next question.

## Achievement of targets for firewood and fodder plantations

- •302. SHRI MOSTAFA BIN QUA-SEM; Will the PRIME MINISTER be pleased to state:
- (a) whether the target of bringing 5 million hectares of wasteland under firewood and fodder plantation is likely to be achieved by the end of the current five year plan;
  - (b) if so, what are the details of

the achievements in the first year of the current plan; and

(c) what are the details of the areas chosen for this purpose, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI); (a) The object of bringing 5 million hectares of land every year under afforestation is likely to-be achieved, in case adequate funds are made available therefor.

- (b) As against a target of 1.40 million ha., the achievement in 1985-86 has been afforestation on 1.51 million ha. of land.
- (c) The programme is being implemented throughout each State/U.T. The State-wise target and achievement is given in the Statement placed on the Table of the Sabha

## Statement

## State-wise targets and achievements under afforestation during 1985-86

Si. No.		State	e/UT				Target (in, 000 ha.)	Achievement (in ,000 ha )	
1	Andhra Pradesh	•,	•				130.0	157-80	
2	Assam	*.	•		•		20.0	19-80	
3	Bihar	•	•				75-0	76-15	
4	Gujarat		•	•			127.5	124-85	· ·
5	Haryana .						47-5	46.85	÷ :.
6	Himachal Prades	ь.					27.5	33.60	
7	Jammu & Kashn	uir .			٠	,	17:5	23-35	• -
8	Karnataka .	• .,		• ;-	٠.,	. •	125-0	127-30	÷ (; )
9	Kerala	4	•	•	•		30.0	58-30	• }

Sr. No.	State/UT	<u>.                                    </u>		:	Target (in '000 hac.)	Achievement (in 'ooo hac.)	
10	Madhya Prade	sh	• <u>.</u> ,.≢	. •	. 175.0	175-05	
11	Maharashtra			•	. 100.0	108-25	•
12	Manipur	• . •		•	. 6.0	6.25	
13	Meghalaya		-	•	6.5	6. 55	
14	Nagaland				9.0	13-45	•
15	Orissa .			•	107-1	96.50	
16	Punjab .				26.35	29.50	· ·
17	Rajasthan				45.4	47:90	
18	Sikkim .			•	. 4.1	4.10	
19	Tamil Nadu				55-0	60 75	
20	Tripura .	. * .	·	. •	7.5	10.00	•
21	Uttar Pradesh	l. "	629	<b>V</b>	. 162-5	177-40	
22	West Bengal	•.		4	55·Q	55-75	100
23	A&N Islands		-	•	4-75	4-75	ş.
24	Arunachal Pra	idesh		•	5-0	5-15	٠.
25	Chandigarh				. 0.145	0.076	
26	Dadra & Narg	ar Have	li		. 1.5	1.55	
27	Delhi .				1 • 25	1.25	•
28	Goa, Daman	& Diu	. 55 %		1.6	2 25	
29	Lakshadweep	=			0.002	.e _ 0·125	٠.
30	Mizoram			• والمارين	35.0	35.00	-
<b>3</b> 1	Pondicherry	10 10 10 May 10 10 May 10		The .	. a so	0 55	
zs <sup>2</sup>	<del>ta</del> ngga s	TOTAL	er Gase er ar det	orania. Sara	. 1404-797	1510 · 0385	
<u>.</u> ,	1 · · · · · · · · · · · · · · · · · · ·		· ·	• • •	or 1·40 Million hectare		

SHRI MOSTAFA BIN QUASEM; Sir, in fact, the target of bringing 5 million hectares of wasteland under plantation annually by the end of the current Five Year Plan was announced by the hon. Prime Minister in a nation-wide broadcast in January 1985. And as an institutional boost in this respect, National Wasteland Development Board was established last year. Now it is seen that the target for 1985-86 was 1.40 million hectares, and the level of achievement 1.50 million hectares. The target set for 1986-87 is just 1.8 million hectares. Unless something miraculous happens, it is very reasonable to believe that the target of 5 million hectares per year by the end of the current Five

Year Plan will not be achieved by the Board. The achievement will not be anywhere near this target. Government must admit that. However, I would like to know from the hon. Minister whether by this time any comprehensive survey has been made by the Board regarding the extent and nature of wasteland in the country. And part (b) of my supplementary. .

MR. CHAIRMAN; You will get a second supplementary. Please sit •down. Mr. Minister.

SHRI Z. R. ANSARI; Sir, the statement of the Prime Minister was to achieve this traget of 5 million hectares per year. In order to achieve this traget, a lot of are required. To achieve the target of 5 million hectares per year, we require funds to the tune of Rs. 2.500 crores per year, while the total Plan outlay in the Seventh Five Year Plan is Rs. 2,500 crores. So this traget has to be achieved by some other resources which may be created outside the plan. Social forestry, private persons, the industry, banks, etc. should come forward for plantation schemes. So these are the things by which we can reach the target by the end of Seventh Five Year Plan.

Sir. the Wasteland Development Board has envisaged a perspective plan. For the year 1985-86, the achievement is 1.5 million hectares. For 1986-87, the target is 1.7 million hectares. For 1987-88, it is 2.3 million hectares. For 1988-89, it is 3 million hectares. For 1989-90, the target is 4 million hectares. And for 1990-91, the target is 5 million hectares. This is the perspective plan of the Wasteland Development Board. We hope that with more funds available from other sources other than Plan resources, the Wasteland Development Board will be able to achieve the target by the year 1990-91.

SHRI MOSTAFA BIN QUASEM: One of \*he main purposes of the National Development Board is to

promote tree plantation by linking the poor to waste land as part of what they call people's movement for plantations. But you would kindly appreciate that under the prevailing circumstances it is very difficult to encourage plantations in the waste lands by the poorer sections unless proper incentives are given to them. May I know what sort of incentives are being provided to the poor in this respect?

SHRI Z. R. ANSARI; The philosophy people in of involving development of waste lands and in the plantation scheme is on the basis that the people should come forward and certain facilities should be given to them so that they may plant trees on their lands. It is for that purpose the different schemes have been initiated for involving people. Under the free pattas scheme poor people, especially the tribals Scheduled Castes people and those people who live in the forests will be given lands and they will be entitled to use fruits of that plantation. These are the schemes in which we envisage involvement of more and more people in this task of tree plantation.

श्री सर्यकान्ता जयवन्तराव पाटिल : श्रीमन, मैं सम्माननीय मंत्री महोदय यह पूछना चाहती हं कि यद्यपि उनके अन्-सार हमने अपने लक्ष्य को पुरा किया है, लेकिन क्या वे सारे पेड़ लग पाये हैं ? ग्रगर नहीं लग पाये हैं तो उसके कारण की खोज की जाय। पटहाक्लरली मधाराहर की होने के नाते में आपाको बताना चाहती हं कि खोदी हुई जमीन हर जगह पाते हैं लिकन उमें हुये पेड़ नहीं पाते इसकी वजह बताने की कपा करेंगे स्पीर क्या ये न उगने वाले पेड महाराष्ट को ही विये जाते हैं ? क्या उगने वाले पेडों को भी देने की हपा करेंगे ?

श्री जेड० आर० ग्रंसारी : सभापति जी जो श्रांक है हमारे पास उटेटम से श्रा में हैं उनकी नियाद पर हम कह सकते हैं कि हमने टारगेट चीव किये हैं, बहिक टॉगट से बढ़कर काम किया है। टी प्लांटेशन और जगलों

को लगाने का काम बड़ा काम है। यह सही है कि सिर्फ दरहत लगा देना काफा नहीं है, उसकी देखरेख और एक उमर तक उसको परवरिषा, सारो चोजों से उसको बचाना बहुत जरूरों है। दरखा के दुश्मन बहुत होते हैं, उसके दोरत कम हैं, उन सारे दुश्मनों से बचाना बड़ा लांग प्रासेस है।

**एक माननीय सदस्य** : महाराष्ट्र में दुश्मन ज्यादा हैं क्या ?

श्री जैंड० आर० ग्रंसारी: मेरा ख्याल है कि ग्रापके जैसे दोस्त मीजुद हों तो दश्मनों को कोई दरकार नहीं।" 'हये दोस्त जिसके दश्मन उसका श्रासमां क्यों हो।" भैं यह अर्जकर रहाथा कि इसी वजह से हमारावेस्टलैंड बोर्डका कनसेप्ट है। मभी तक जो प्लांटेशन होता था वह वाई एंड लाजं डिपार्टमेंट को तरफ से होताथा, उन्हीं को जिम्मेदारो होता थी प्लांट करने की, उन्हीं को जिम्मेदारो होती थो उसको बचाने भौर परवरिश करने की । इसलिये यह डिसोजन लिया गया कि इसकी बोप्लस मूत्रमेंट के तौर पर बनाया जाय और लोगों को इनवाल्व किया जाये, जो पेड़ लगायोंने वे उससे फायदा उठायेंने और उसको इस्तेमाल करेंगे फोडर के तौर पर. क्यएल के तौर पर । फायदा हासिल करने की बज्ह से उनको दिलचस्पो होगी कि दरका बढ़ें। यह स्कीम एक तरह से बोलिसी थिपट है, हम महत्र डिगार्टमेंट की तरफ से नहीं कर रहे बल्कि इसमें जनता को इनवाल्य करके स्कोम को ग्रागे बढ़ाना चाहते हैं।

श्री वीरेन्द्र वर्माः माननीय मंत्री जी मुझ से सहमत होगे कि स्वतंत्र भारत में प्रथम कृषि मंत्री महोदय स्वर्गीय श्री के० एम० मुंशी जी ने वन प्लान्टेंशन का एक वड़ा वाइड प्रोप्राम शुरू किया था और उस समय से अब तक जितने कृषि मंत्री हुए हैं और अब तो फारेस्ट में यह विभाग चला गया है उस के अंदर ही इस योजा को बहुत बड़े ढंग से देश भर में चलाया गया। शायद इस से भी अप सहमत हों ि उस वका से अब तक लगाये गए वृक्ष सुरक्षित रहते तो शायद हिन्दुस्तान में पैर रखने को जगह भी नम्मलती। लेकिन इस से

भी स्राप सहमत होंगे कि वृक्षों का काटा जाना उन के लगाये जाने के मुकादले में । हों ग्रधिक है ग्रीर इस कारण उन को संख्यादिन प्रतिदिन घटती जा रहो है जिस की चिन्ता सरकार को भी है और प्रधान मंत्रों जो को भी है अभी ब्राप ने बताया कि 14 लाख के अगेस्ट याप ने 15 लाख दम हजार का टागेंट एच।व किया है। मैं माननीय मंत्रा जी से यह जानना चाहता हं कि क्या यह-केवल गड्डे खुदे है या वहा दरखत लगे हैं ग्रगर वहां पेड़ लगे हैं तो किस एजेंसी से उन्होंने इस बात की जाच करायी है है कि यह पेंड़ लगे है और क्या जो खर्च पड़ लगाने के ऊपर वह मान्यवर कर रहे है उस के बाद उन को आफटर केयर, लगाने के बाद उन की हिफाजत उनकी सुरक्षा पर भी वह कुछ खर्च कर रहे हैं या नहीं? उन की मेंन्टेनेस की भी उन्होंने कोई व्यवस्था की है? यदि की है तो क्या ?

श्री जैड आर० ग्रंसारी: जैसा कि मैं ने यह पहले हो अर्ज किया बाइस प्रोग्राम की पिछले साल इस लिये कायम किया ग्या थाकि इस में लोगों को इंबाल्व कर के उन की सुरक्षा पर पृक्ता स्रीर पक्का बंदोबस्त कर दिया जाए। यह बात सही है कि दरखतों को लगा देना है। काफी नहीं है मैने पहले किया था कि महज दरक्तों को लगा देना हो काफो नहीं है ग्रीर महज दरस्त लगा देने से या संपलियस या सोडलियस कीं डिस्टब्य्ट कर देने से कोई दरका नहीं उगाएगा और इस से ही पेड नहीं लग भागेगा दरक्तों को लगाने के बाद उन **की** *ि*फाजत का एक लवा प्रासेस की श्रीर चार पाच साल तक उस की पुरी परवरिषाकरने पड़ते है और उस को बचना पड़ताहै कि जिस से वाष्ट पेड़ पुरक्षा हो जाए स्रोर उस मकसद को हासिल करने के लिए यह प्रोग्राम रखा गया कि इस में एवाम को ज्यादा से ज्यादा इनवाल्ब किया जाए जिस में वह इसकी परवरिश पूरी तरह से कर सके ।

जहां तक इन ग्राकड़ों का सवाल है यष्ट आंकडे क्षमने स्टेट गयनेमेंट की एजेंसियों से जिन के माध्यम से वैस्ट लैंड बोर्ड कोई इंतजाम करता है और स्टेट गवनमेंट और मनियन टेन्टिरोज को जो एजेंसियाँ है उन के जरिये से यह प्राकड़े हम ने हासिल किये हैं जो मैं ने प्राप के सामने रख दिये है वैसे बहुत खामियां ग्रीर कमजोरियां जैसे किसी प्लान स्कीम होती है वैसे हो हो सकता है कि इस मे भो कुछ खामियां ग्रौर कुमजोरियां हो। में बहुत हो ग्रामारी होउंदा मन्ननीय सदस्य का कि अगर वे मखर्मन तौर पर किया पर एरिया को बतलायें कि इस जगह प्लास्टेशन नहीं हुआ है ऐसा होने पर में इस बोर्ड को तरफ से जांच करा लुगा।

श्री बीरेन्द्र वर्मा: मझे खेद है कि मेरा एक स्पेक्षिफिक अवेशक था कि जो पेड़ लक्षाये गये हैं उन के रख रखाय के सिये भी जो खर्च होता है उस में क्या है किही द्धाप ने कोई व्यवस्था की श्रीधकारियों और कर्मचारियों को कहा है उन के रख रखाय के लिए? इस के लिये बायने कोई व्यवस्था को है मेरा इतना हो प्रकृषा।

MR. CHAIRMAN; Yes, Mr. Vishv-jit Prithvijit Singh.

• SHRI VIRENDRA VERMA: Sir, I put a specific question.

MR. CHAIRMAN; Vermaji, you put the question whether the pits are dug and trees are not planted. I am going to ask him whether he is going to plant the trees without digging pits. (Interruptions).

SHRI VERENDRA VERMA; Sir, I only want to know whether they have made any arrangement for maintaining these trees and whether there i.3 any provision for this.

SHRI Z. R. ANSARI: Sir, as far as plantation in the forest areas is concerned, we have a chain of officers in the Forest Department to look after the plantations and to look after their nursing and other things. But,

as far as the plantations on the road side and the railway line side are concerned, they are planted and species which are planted do not need much care for their protection. ally in the organised sector, in the Forest Department, in the forest areas, I the provision for maintenance I protection, is fully there. But in other areas the concept of social forestry which is a relatively new concept

to Questions

MR, CHAIRMAN; He has asked I whether any provision has been made for maintenance of trees.

SHRI Z. R. ANSARI; No. For the waste land.

**SHRI** VISHVAJIT **PRITHVIJIT** SINGH: The honourable Minister his reply a little while ago said that involvement of private individuals well as companies in the sector is sought by Government in programme this afforestation them have responded many of But my experience is like this. There are two aspects to this. The major private companies which are involved in afforestation are very their risks. covering make sure that trees are planted on their land which is very expensive, which has got high basic value; so lands are adequately covered, the money is adequately covered. But is not worth it because that is waste land, development. the other hand, there are small com panies which are fibrillated operators which are only interested in making money and they give all kinds of promises to the public. For example, there was a case .....

MR. CHAIRMAN: What is the question?

SHRI VISHVAJIT PRITHVIJIT SINGH: I am coming to it. The company recently asked for an investment of 30,000 and said you will get back 90,000. The Government had to step in to stop them. This is not an isolated case. There are hundreds of such cases all over the country be-

cause afforestation has become the talk of the day. What is the Minister going to do about it? Why do they insist on afforestation on a perfectly viable crop land? They are insisting on afforestation on their land only to cover their risk and they are taking money from gullible investors,

SHRI Z. R. ANSARI: I don't think there is any concept of giving land to such private companies. What is envisaged is to give free pattas to the weaker sections of society. That is one. Two; Those industrial undertakings which want to plant trees in certain de-graded areas for their own use. . . (Interruptions)... they can be given land in those areas...

SHRI VISHVAJIT PRITHVIJIT SINGH; The honourable Minister has not understood my question. I am talking about afforestation Programme. . . .

MR. CHAIRMAN; He is getting some instructions. He will make up.

SHRI VEERENDRA VERMA: He needs notice.

SHRI Z. R. ANSARI; As for the company which the honourable Mem ber has referred to. I do not have in formation about companies which are coming forward for plantation.....

MR. CHAIRMAN: The woods are lovely, dark and deep but I have promises to keep the question moving. Next question now.

## Reimbursement of purchase tax to Vanaspati Industries in Gujarat

- \*303. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;
- (a) whether the problem of the reimbursement of purchase tax to vanaspati industries of Guiarat has been resolved and if so, what are the details thereof;
- (b) whether it is a fact that to maintain uniformity in cost structure

- of vanaspati industries, freight, S. T... Octroi, etc., are being reimbursed in. line with the recommendation of Par-meshwaram Committee and if so, what is the amount of reimbursement made during last year to various vanaspati units, State-wise;
- (c) whether it is also a fact that in lieu of sales tax, purchase tax is collected in Gujarat and when Par-meshwaram Committee made its recommendations, there was no purchase tax and, therefore, purchase tax is not reimbursed although sales tax commissioner of Gujarat has clarified that purchase tax should be treated on a par with S.T.; and
- (d) what is the amout due to vanaspati units of Gujarat by way of pending reimbursement of purchase tax?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA) ; (a) Yes, Sir. On representations received from the Vanaspati units located in Gujarat for the reimbursement of purchase tax paid by them under the Gujarat Sales Tax Act, the Government have decided to reimburse the purchase tax paid by

(b) Yes, Sir. The State Trading Corporation of India is not maintain ing the record of reimbursement road freight, sales tax and octroi dutv State-wise. The provisional in cidence of total reimbursement upto 31-3-86 on the above heads are as follows:-

> Road Freight ..... Rs. 13 crores Sales Tax ...... Rs. 21 crores Octroi ......Rs. 2 crores

- (c) Yes, Sir. Necessary instruction? have now been issued to the State Trading Corporation of India to reimburse purchase tax to Vanaspati Units in Gujarat.
- (d) No claims have been received by State Trading Corporation so far.